

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

EXECUTION APPLICATION NO. 32/2024

IN

M.A. NO. 258/2015

IN

O.A. NO. 10/2014

IN THE MATTER OF: -

Pavit Singh

...Applicant

Versus

The State of NCT of Delhi & Ors.

...Respondent (s)

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Respondent No.6

PLACE : NEW DELHI

DATED : 13-01-2025

Through


 Gigi C. George Advocate
 Standing Counsel (UOI)
 Ch. No. 457, Lawyers Block,
 DHC, New Delhi
Gigicgeorge.adv42@yahoo.in
 M-9810625315

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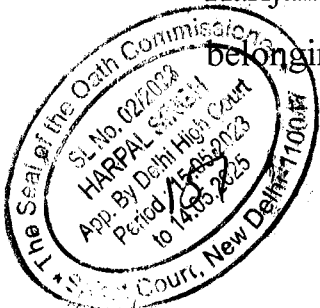
The State of NCT of Delhi &Ors.

...Respondent (s)

REPLY AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 6

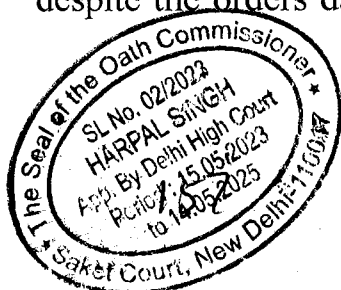
I, Ankit Chauhan S/o Shri R.S. Chauhan Aged 37 years working as Deputy Commissioner of Police, South District, Delhi Police, New Delhi do hereby solemnly affirm and declare as under:-

1. That I am posted as Dy. Commissioner of Police, South District and I am well conversant with the facts of the present Original Application.
2. That the present reply by way of affidavit is being filed in compliance with order dated 24.09.2024, passed by this Hon'ble Tribunal in the above noted case.
3. That the applicant had filed O.A. No. 10/2014 before this Hon'ble Tribunal stating therein that he noticed encroachment and cutting of trees over the land bearing Khasra No. 687/570, IGNOU Road, adjacent to Gali No. 3, Harijan Basti Neb Sarai, New Delhi measuring 236 Bighas and 18 Biswas belonging to the Department of Forest and Wildlife, Govt. of NCT of Delhi



in gross violation of the Indian Forest Act, 1927 and Preservation of Trees Act, 1994. Hence, he made complaints to the various authorities including the office of the deponent herein and ACP Mehrauli but when no action was taken by the authorities concerned, applicant filed the above noted O.A. before this Hon'ble Tribunal.

4. That it is submitted that the Kh. No. 687/570 in question have two under construction properties, wherein intimations of unauthorized construction at above khasra numbers have already been sent to concerned civic authorities. Subsequently, Restraintment order regarding illegal/unauthorized construction /encroachments at above khasra No issued vide letter no, 21/DCF(S)/Land/Maidangarhi/2021-22/1345-50 dated – 21.05.2024 has been revert to Forest Department. Copy of Intimation letter and Restraintment order is annexed herewith as **Annexure A**
5. That the applicant has further stated that this Hon'ble Tribunal vide order dated 11.11.2014, passed in the O.A. No. 10/2014 directed for the barricading of the entire forest area and demolition of all super structures and restoration of the forest within a period of two months, however being aggrieved of the inaction of the authorities, applicant again approached this Hon'ble Tribunal by way of Misc. Application No. 258/2015 and vide order dated 15.01.2021 this Hon'ble Tribunal passed the order in O.A. No. 144/2015, titled as Jaipal Singh Vs. Lt. Governor Delhi & Ors. This Hon'ble Tribunal gave various directions including barricading the entire forest area and demolition/removal of unauthorized construction as well as issuance of Notification under section 20 of the Forest Act so that the encroachment may be cleared from the reserve forest area. The applicant has further stated that despite the orders dated 11.11.2014 and 15.01.2021, passed by this Hon'ble



Tribunal, concerned authorities have failed to take the required action in compliance with the aforesaid orders and thus applicant has again approached this Hon'ble Tribunal by way of the present Execution Application.

6. That it is submitted that in compliance with the aforesaid orders of this Hon'ble Tribunal, the area where the boundary wall was not found existing, the same was protected by putting barricades.
7. That so far as the removal of encroachment from the area/land in question is concerned, it is respectfully submitted that the primary responsibility of removal of encroachment from the subject land lies with the Forest Department and the concerned civic agencies and the local police is only required to provide police assistance to the concerned department/agency in removing the said encroachment, as and when required. It is further respectfully submitted that whenever the concerned authority/agency approached for providing police assistant/police protection in removing the encroachment from the land in question, the same was duly provided. Copy of General Diaries wherein force requested are annexed herewith as **Annexure B (Colly)**
8. That during the year of 2024 a total 60 intimations have been sent to Forest Department in connection with illegal construction and a total of 13 demolition program have been carried Out by Forest Department in the jurisdiction of South District with the coordination of police force provided to them. Copy of the list of intimation letter sent to Forest Department is annexed herewith as **Annexure C**



9. That in the given facts and circumstances explained above the Deponent will abide by any directions or orders issued by this Hon'ble Tribunal.

Shri
I Identify the deponent who has Signed / Put in my presence

[Signature]
ANKIT CHAUHAN, IPS
DCP/SOUTH DISTRICT

Verification

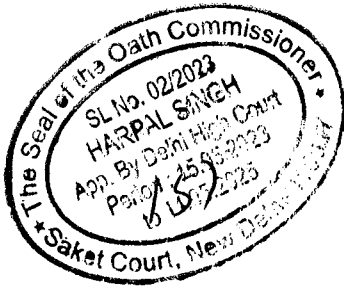
3 JAN 2025

Verified at New Delhi on 09 Jan. 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

3 JAN 2025

[Signature]
DEPONENT

ANKIT CHAUHAN, IPS
DCP/SOUTH DISTRICT



CERTIFIED THAT THE DEPONENT
Shri. *Ankit Chauhan*
S/o Shri. *[Signature]*
R/o *[Signature]*
has solemnly affirmed before me at New Delhi on *09/01/2025* That the contents of the affidavit which has been read over and explained to him are true and correct to his knowledge
[Signature]
Oath Commissioner, Delhi

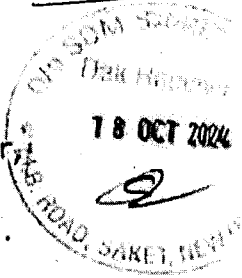
3 JAN 2025

5
Annexure - A

Dispatc 4536-40/V.C
R/SHO/Maidan Garhi
Date 14/10/24

To,

The Dy. Commissioner,
SDMC, South Zone,
Green Park New Delhi.



Subject: - Intimation of Unauthorized Construction.
Sir,

It is submitted that illegal/ Unauthorized Construction activities
is going on at the below mentioned property.

Place of Construction:- H.No-60 Near Maidan Garhi Bus Stand Maidan Garhi

Name of Owner/Landlord/Builder: - Ashok

Please verify the facts as to whether the construction is as per the
sanction plan or otherwise. Necessary Police assistance will be provided as
and when required on prior intimation.

AS/HC/CT ASHOK KR
No. 1055 /SD
P.S Maidan Garhi

[Signature]
Station house officer
P.S Maidan Garhi
South District, New Delhi

Copy to:-

- 18-10-24 01. U/C Cell/SD
- 02. SDM/Saket
- 03. ACP/Sub/Division
- 04. DC Forest, Deptt.
- 05. DC, SDMC



To,

The Dy. Commissioner,
SDMC, South Zone,
Green Park New Delhi.



Subject: - Intimation of Unauthorized Construction.

Sir,

It is submitted that illegal/ Unauthorized Construction activities is going on at the below mentioned property.

Place of Construction:- H.No. 88 maidan Garhi Bus stand ROAD

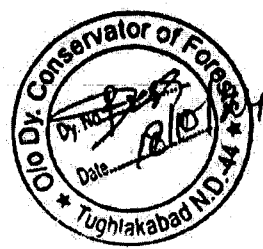
Name of Owner/Landlord/Builder: - Jambir Singh

Please verify the facts as to whether the construction is as per the sanction plan or otherwise. Necessary Police assistance will be provided as and when required on prior intimation.

AS
ASI/HC/CT Ashok Kr
No. 1055 /SD
P.S Maidan Garhi

14/10/24
Station house officer
P.S Maidan Garhi
South District, New Delhi

- Copy to:-
- 01. U/C Cell/SD
 - 02. SDM/Saket
 - 03. ACP/Sub Division
 - 04. DC Forest, Deptt.
 - 05. DC, SDMC



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7

**OFFICE OF THE STATION HOUSE OFFICER POLICE STATION MAIDAN
GARHI DELHI**

Dispat 4/ Forest R/SHO/Maidan Garhi
Date 14/9/24

TO

Range Officer
South Forest Division

**Subject: -Reply regarding Re-Strainment order regarding illegal/
unauthorized construction/encroachments and seeking to
deploy permanent staff from Forest Department.**

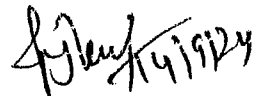
Sir,

It is submitted that during the enquiry/compliance regarding your notices undersigned visited at given Khasra No-687/570 min of Village-Maidan Garhi. During compliance of your letter No. **21/DCF(S)/Land/Maidangarhi/2021-22/1345-50 dated-21/05/24** for seeking re-strainment of illegal/unauthorized construction/encroachment at property bearing Khasra No-687/570 min of Village-Maidan Garhi by local residents, undersigned visited at said property, construction work found stopped by the encroachers. Copies of above said orders served to encroachers of above said Khasra Nos and briefed accordingly regarding the re-strainment order issued by the Forest Department. DD Entry in the regard was also made in PS-Maidan Garhi.

Police force is engaged in other heavy Law & Order duties and it is very difficult to keep regular watch over the said properties. Moreover, possibility of further unauthorized construction work/encroachments cannot be ruled out in late hours in night.

It is therefore requested, please depute area officer/permanent employee at the above said property to keep watch on the said Khasra Nos from Forest Dept. It is for your kind information and further necessary action at your end.

Submitted Please



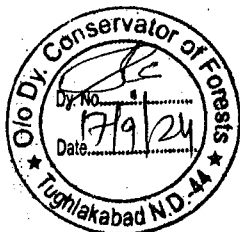
HC Raj Kumar

PS-Maidan Garhi

~~SHO/Maidan Garhi~~

Forwarded please

Keptal 14/09/2024



GENERAL DIARY

District : SOUTH (DELHI) **P.S./Section:** MAIDAN GARHI **GD No.** 0045A

Date: 03/01/2024 **Time:** 15:44:53

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

HEAD CONSTABLE / SHRI PAL/ 28101315

GD Type(s) : Arrival , Departure

GD Subject: Arrival and Departure Forest Department Sealing Programme

GD Brief :

इस समय अंकित है कि Forest Department से Sh. Sanjeev Patwari, Sh. Amit Patwari, Smt. Rewti Kannugo, DRO Tajjuddin (9718155793), Forester Pawan Kumar(9717387192) Sumit Kumar, Lokesh, Sandee (Beat Incharge) and 15 Forest Guard, 01 Surveyour and 02 JCB Vide Order No. F No. 61/DCF(S)/Land/Bhati/2022-23/11765-71 से बराये Encroachment Removal Program Kh. No. 848 & 954/2/1 Vill. Bhati के लिये हाजिर थाना आये है जो local staff SI Lalit Jakhar I/C PP Bhati Mines, ASI Surender Attri No. 1172/SD, ASI Pankaj No. 2731/SD, HC Gangaram No. 1056/SD, HC Karan Singh No.1028/SD, HC Manjeet No. 3239/SD, HC Narender No. 2166/SD, HC Ramniwas No. 475/SD, W/CT Renu Malik No. 2082/SD, ASI Dharambir No. 2607/SD ASI Manoj No.2798/SD, HC Harish Chander No. 784/SD, CT Sandeep No. 1927/SD and Two Sec. Outer Force को मुनासिब हिदायत देकर खाना किया गया। By HC/DO

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / SHRI PAL/28101315



[Handwritten Signature]

SHO/mc

STATION HOUSE OFFICER
PS MAIDAN GARHI

GENERAL DIARY**District :** SOUTH (DELHI)**P.S./Section:** MAIDAN GARHI**GD No.** 0022A**Date:** 12/01/2024**Time:** 11:07:27**Entry Made For :****Rank / Name / PIS No. of Police****Officer :**

HEAD CONSTABLE / SUDHIR YADAV/ 28081759

GD Type(s) : Arrival , Departure**GD Subject:** Arrival Forest Staff and Departure for Demolition

Kh.No. 1513,1517,1515 Village Asola

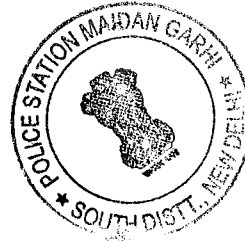
GD Brief :

इस समय दर्ज है कि DRO Forest Tajaudeen 9718155798 with staff Forester Pawan Mob. 9717387192, 20 forest beat officer, 2 Surveyar staff, 2-JCB, 1 Concrete Breaker Machin, 1 Dhamper Vide Order No. 52/DCF(S)/Land/Asola/2022-23/12602-09 Dated 06/01/24 से बराय करने Demolction Kh.No. 1513,1517,1515 Village Asolaके लिये हाजिर थाना आये जिनके साथ Police Station Staff and Chowki Staff SI Lalit Jakhar, PSI Manish, ASI Manoj No. 2798/SD, ASI Pankaj No. 2731/SD, HC Ashok No. 571/SD, HC Devender Lamba No. 3084/SD, HC Ganga Ram No. 1056/SD, HC Sanjeev No. 47/SD, HC Pritam Sharma No. 1733/SD, HC Kuldeep No. 1835/SD, HC Hargyan Meena No. 51/SD, HC Babu Lal No. 1429/SD W/Ct. Sumitra No. 2208/SD and Outer force Three Sec. Male G/55 BN CRPF, One Sec. G/135 women BN CRPF जो उपरोक्त तमाम स्टाफ को बाद देकर मुनासिब हिदायत बराय करने Demolction Kh.No. Kh.No. 1513,1517,1515 Village Asola का खाना किया गया By HC/DO

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / SUDHIR YADAV/28081759



SHO/mg
 STATION HOUSE OFFICER
 PS MAIDAN GARHI

GENERAL DIARY**District :** SOUTH (DELHI)**P.S./Section:** MAIDAN GARHI**GD No.** 0020A**Date:** 13/01/2024**Time:** 12:00:26**Entry Made For :****Rank / Name / PIS No. of Police****Officer :**

HEAD CONSTABLE / GANGA RAM/ 28102912

GD Type(s) : Arrival , Information**GD Subject:** Arrival Forest Staff and Departure for Demolition

Kh.No. 1513,1517,1515 Village Asola

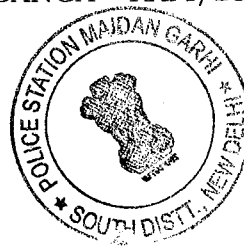
GD Brief :

इस समय दर्ज है कि DRO Forest Tajaudeen 9718155798 with staff Forester Pawan Mob. 9717387192, 16 forest beat officer, 1 Surveyar staff, 2-JCB, 1 Concrete Breaker Machin, 4 Dhamper Vide Order No. 52/DCF(S)/Land/Asola/2022-23/12602-09 Dated 06/01/24 से बराय करने Demolition Kh.No. 1513,1517,1515 Village Asolaके लिये हाजिर थाना आये जिनके साथ Police Station Staff and Chowki Staff SI Lalit Jakhar, PSI Manish, ASI Surender No. 1172/SD, HC Manmohan No. 2105/SD, HC Ram Niwas No. 475/SD, HC Devender Lamba No. 3084/SD, W/Ct. Preety No. 2206/SD and Outer force Three Sec. Male G/55 BN CRPF, One Sec. G/135 women BN CRPF जो उपरोक्त तमाम स्टाफ को बाद देकर मुनासिब हिदायत बराय करने Demolition Kh.No. Kh.No. 1513,1517,1515 Village Asola का खाना किया गया By HC/DO

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / GANGA RAM/28102912



[Handwritten Signature]
 STATION HOUSE OFFICER
 PS MAIDAN GARHI

GENERAL DIARY**District :** SOUTH (DELHI)**P.S./Section:** MAIDAN GARHI**GD No.** 0023A**Date:** 15/01/2024**Time:** 11:18:36**Entry Made For :****Rank / Name / PIS No. of Police****Officer :**

HEAD CONSTABLE / SUDHIR YADAV/ 28081759

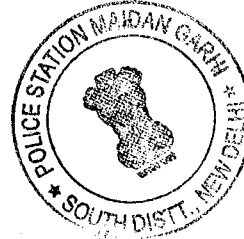
GD Type(s) : Arrival , Departure**GD Subject:** Arrival Forest Staff for Demoletion and Departure with force**GD Brief :**

इस समय दर्ज है कि DRO Forest Tajaudeen 9718155798 with staff Forester Pawan Mob. 9717387192, 18 forest beat officer, 1 Surveyar staff, 2-JCB, 1 Concrete Breaker Machin, 4 Dhamper Vide Order No. 52/DCF(S)/Land/Asola/2022-23/12602-09 Dated 06/01/24 से बराय करने Demoletion Kh.No. 1513,1517,1515 Village Asolaके लिये हाजिर थाना आये । जिनको बतलाया गया GRAP-3 की reftriction NGT ने लागू कर दी है जिसके according किसी भी तरह का Demoletion Bain है पर forest officer ने बतलाया की उनके पास Court Order है लिहाजा बाद Discussion Sr. Officer, Force provide कराई गई है जिनके साथ Police Station Staff and Chowki Staff and Outer force SI Lalit Jakhar, SI Mohit Kumar, SI Ashok Kr., PSI Manish, ASI Surender No. 1172/SD, HC Ganga Ram No. 1056/SD, HC Raj Kumar No. 486/SD, HC Ram Niwas No. 475/SD, HC Vinod No. 1113/SD, HC Harish Chander No. 748/SD, Hc Babu Lal No. 1429/SD, Ct. Sandeep No. 1927/SD, W/Ct. Preety No. 2206/SD and Three Sec. Male G/55 BN CRPF, One Sec. G/213 women BN CRPF जो उपरोक्त तमाम स्टाफ को बाद देकर मुनासिब हिदायत बराय करने Demoletion Kh.No. Kh.No. 1513,1517,1515 Village Asola का खाना किया गया By HC/DO

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HEAD CONSTABLE / SUDHIR YADAV/28081759



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 SH/MS

STATION HOUSE OFFICER
 PS MAIDAN GARHI

GENERAL DIARY

District : SOUTH (DELHI) **P.S./Section:**FATEHPUR BERI **GD No.** 0029A

Date: 12/01/2024 **Time:** 12:58:47

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

HEAD CONSTABLE / KAVITA/ 28090921

GD Type(s) : Arrival , Departure

GD Subject:Arrival Forester Harish Kumar (9899280260) And
Departure

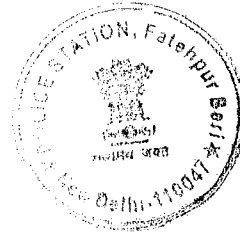
GD Brief :

इस समय दर्ज है कि Forester Harish Kumar (9899280260), Sumit , Garav , Monu , Sunil Singh ,Sunil Baliyan , Deepak ,Sumit Kumar Love Kush , Mahinder(9 Guard)01 Jcb ,2 Dumpher , (9 Guard +1 Forester)बराये Demonation हाजिर थाना आए With Police Staff SI Ashwani , HC Anil No -1131/SD,HC Sunil No 345/SD Above Staff को बराये Arrangement Forest Demonation Aya Nagar Phase-5, Phase-6 New Delhi का खाना किया गया

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / KAVITA/28090921



GENERAL DIARY**District :** SOUTH (DELHI) **P.S./Section:** FATEHPUR BERI **GD No.** 0033A**Date:** 20/01/2024 **Time:** 12:41:16**Entry Made For :****Rank / Name / PIS No. of Police****Officer :**

ASSISTANT SUB-INSPECTOR / SAVITRI/ 28000498

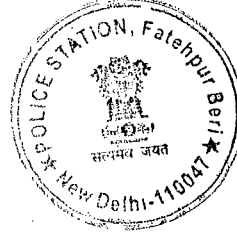
GD Type(s) : Arrival , Departure**GD Subject:** Arrival and Departure from forest department SOUTH DIVISION /TKD**GD Brief :**

इस समय दर्ज है कि Forester Harish kumar with forest guard -Sumit Gourav Mahender Lovekush Monu Sunil walyan Sunil singh Deepak Sumit Neeraj Ashuchaudhry Sandeep Sunny +1 JCB +3 Dumfer बराये करने demolation Khasra no.816 phase-5,Aya nagar हाजिर आये है जिन्हे HC Anil no 2212/SD HC Manjeet no 1698/SD CT. Narender no 232/SD के साथ खाना किया गया ।

NOTE: COMPUTER COPY

Signature

ASSISTANT SUB-INSPECTOR / SAVITRI/28000498



14

GENERAL DIARY

District :SOUTH (DELHI) P.S./Section:FATEHPUR BERI GD No. 0042A

Date: 26/02/2024 Time: 13:14:50

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

HEAD CONSTABLE / KAVITA/ 28090921

GD Type(s) : Arrival , Departure

GD Subject:Arrival And Departure Forester Harish (9999909965),

GD Brief :

इस समय दर्ज है कि Forester Harish (9999909965), Guard Sumit, Guard-Parveen , Mahender , Sandeep , Ankit , (4 Guard +1 Forester)बराये Demonation Mustil no -39/20/1 And 21/2 Forest Land Vill. Dera Mandi हाजिर थाना आए With Police Staff SI Ramphool , D-980, HC Rajender No 1015/SD, HC Kaptan No 1434/SD, Above Staff को बराये Arrangement Forest Demonation Mustil no -39/20/1 And 21/2 Forest Land Vill. Dera Mandi New Delhi का खाना किया गया

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / KAVITA/28090921



GENERAL DIARY**District :** SOUTH (DELHI) **P.S./Section:** FATEHPUR BERI **GD No.** 0042A**Date:** 27/02/2024 **Time:** 12:06:58**Entry Made For :****Rank / Name / PIS No. of Police****Officer :**

HEAD CONSTABLE / KAVITA/ 28090921

GD Type(s) : Arrival , Departure**GD Subject:** Arrival And Departure RO Bakashinder Pal Singh
(7087501591) , Forester**GD Brief :**

इस समय दर्ज है कि RO Bakashinder Pal Singh (7087501591) , Forester Harish ,Gavrav Gard, Sumit Gard, Monu Gard , Lavesh Gard , lokesh Gard , Navdeep Gard, Sunil Baliyan , Sunil Singh, Deepak Gard ,Parveen Gard Sandeep Gard , Ajit Gard Total -12 Guard Forest Department Staff बराये Demolation हाजिर थाना आए And With Local Staff Vide DD No 36 And 37 Forest Demonation Programme के लिए मुताबिक List अनुसार Forest Deptment के साथ खाना Aya Nagar का बाद देकर मुनासिफ हिदायद खाना किया गया ।

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / KAVITA/28090921



GENERAL DIARY

District : SOUTH (DELHI) **P.S./Section:** FATEHPUR BERI **GD No.** 0059A

Date: 28/02/2024 **Time:** 12:43:27

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

HEAD CONSTABLE / AJIT KUMAR/ 28104904

GD Type(s) : Departure

GD Subject: Departure for demolition at aya nagar ph-6

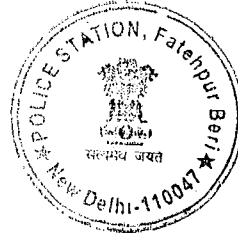
GD Brief :

इस समय दर्ज है कि RO Bakashinder Pal Singh (7087501591) , Forester Harish ,Gavrav Gard, Sumit Gard, Monu Gard , Lavesh Gard , lokesh Gard , Navdeep Gard, Sunil Baliyan , Sunil Singh, Deepak Gard ,Parveen Gard Sandeep Gard , Ajit Gard Forest Department Staff व 5 JCB, Dumper 3 बराये Demolation हाजिर थाना आए And With Local Staff Forest Demonation Programme के लिए मुताबिक List अनुसार Forest Deptment के साथ खाना Aya Nagar, PH-6 का बाद देकर मुनासिफ हिदायद खाना किया गया ।

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / AJIT KUMAR/28104904



GENERAL DIARY**District :** SOUTH (DELHI)**P.S./Section:** MEHRAULI**GD No.** 0055A**Date:** 27/08/2024**Time:** 12:24:08**Entry Made For :****Rank / Name / PIS No. of Police****Officer :**

HEAD CONSTABLE / POONAM NAGAR/ 28062205


GD Type(s) : Arrival , Departure**GD Subject:** Arrival & Departure**GD Brief :**

इस समय दर्ज है कि Harish Kumar(Forester) Forest Department M No. 9899280260 मय Sombir, Gourw, Sumit, Mahender, Lavkush, Sunil Balyan, Deepak, Sandeep, Sunny, Deepak, 10 लेबर ,3 JCB Hauz Rani City Forest से बराये Demolition के लिये हाजिर थाना आये है जिनके साथ Asi Rajesh No.233/SD,HC Vinod No.554.SD,HC Sumant No.1070/SD,HC Rakesh No.1755/SDHC Om Chand No.3186/SD,CT Narender No.786/SD,CT Brijmohan No.1363/SD जो R/o Khasra No.205 in Village Chatarpur Enclave, C Block का खाना किया गया। By HC/DO

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / POONAM NAGAR/28062205


HOUSE OFFICER
POLICE STATION MEHRAULI
SOUTH DISTRICT DELHI

GENERAL DIARY**District :** SOUTH (DELHI)**P.S./Section:** MEHRAULI**GD No.** 0084A**Date:** 20/08/2024**Time:** 13:10:38**Entry Made For :****Rank / Name / PIS No. of Police****Officer :**

HEAD CONSTABLE / POONAM NAGAR/ 28062205

GD Type(s) : Arrival , Departure**GD Subject:** आमद व खानगी**GD Brief :**

इस समय दर्ज है कि Harish Kumar(Forester) Forest Department M No. 9899280260 मय Sombir, Gourw, Sumit, Mahender, Lavkush, Monu, Sunil Balyan, Deepak, Sandeep, Sunny, Pankaj Hauz Rani City Forest से बराये Demolition के लिये हाजिर थाना आये है जिनके साथ ASI Pappu Ram, HC Jagdish No. 1214/SD, HC Vinod No. 554/SD HC Sumant No. 1070/SD, HC Omchand No. 3186/SD, Ct Amit No. 1212/SD जो R/o Khasra No. 135,136,139,140 in Village Chatarpur का खाना किया गया। By HC/DO

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / POONAM NAGAR/28062205

8
HOUSE OFFICER
POLICE STATION MEHRAULI
SOUTH DISTRICT DELHI

GENERAL DIARY**District :** SOUTH (DELHI)**P.S./Section:** MEHRAULI**GD No.** 0109A**Date:** 21/08/2024**Time:** 13:58:27**Entry Made For :****Rank / Name / PIS No. of Police****Officer :**

HEAD CONSTABLE / POONAM NAGAR/ 28062205

GD Type(s) : Arrival , Departure**GD Subject:** आमद व रवानगी**GD Brief :**

इस समय दर्ज है कि Harish Kumar(Forester) Forest Department M No. 9899280260 मय Sombir, Gourw, Sumit, Mahender, Lavkush, Monu, Sunil Balyan, Deepak, Sandeep, Sunny, Pankaj Hauz Rani City Forest से बराये Demolition के लिये हाजिर थाना आये है जिनके साथ HC Rakesh No. 1755/SD, Ct Ashok No. 1195/SD जो R/o Khasra No. 135,136,139,140 in Village Chatarpur का रवाना किया गया। By HC/DO

NOTE: COMPUTER COPY


Signature

HEAD CONSTABLE / POONAM NAGAR/28062205

8
HOUSE OFFICER
POLICE STATION MEHRAULI
SOUTH DISTRICT DELHI

INFORMATION SENT TO FOREST DEPARTMENT 2024 P.S MAIDAN GARHI NEW DELHI


S.NO	Dy No	PROPERTY NAME	IO NAME	SENT DATE
1.	4541-45/UC	H NO. -19 TIKKAR MOHALLA MAIDAN GARHI BY DEEPAK	CT ASHOK NO. 1055/SD	14/10/24
2.	4536-40/UC	H NO. 60 NEAR MAIDAN GARHI BUS STAND MAIDAN GARHI BY ASHOK	CT ASHOK NO. 1055/SD	14/10/24
3.	4531-35/UC	H NO. 471 MAIDAN GARHI BY OM SINGH	CT ASHOK NO. 1055/SD	14/10/24
4.	4526-30/UC	H NO. 185 MAIDAN GARHI VILLAGE NEW DELHI BY SARJEET	CT ASHOK NO. 1055/SD	14/10/24
5.	4521-25/UC	H NO. 12 PEER WALI GALI MAIDAN GARHI NEW DELHI BY BABLU	CT ASHOK NO. 1055/SD	14/10/24
6.	4516-20/UC	OPP. H NO. 135 SHUKHBIR GALI MAIDAN GARHI BY RAMKISHAN	CT ASHOK NO. 1055/SD	14/10/24
7.	4511-15/UC	H NO 55 NEAR KUBER BUILDING MAIDAN GARHI BY DHURVIJAY	CT ASHOK NO. 1055/SD	14/10/24
8.	4506-10/UC	H NO 135 GALI NO 2 MAIDAN GARHI BY BIRBAL	CT ASHOK NO. 1055/SD	14/10/24
9.	4501-05/UC	NEAR LAVANAYA 'T' POINT MAIDAN GARHI BY ATTAR SINGH	CT ASHOK NO. 1055/SD	14/10/24
10.	4496-50/UC	H NO 88 MAIDAN GARHI BUS STAND MAIDAN GARHI BY RANBIR SINGH	CT ASHOK NO. 1055/SD	14/10/24
11.	4491-95/UC	NEAR RUGBI GROUND MAIDAMN GARHI BY PAWAN DAGAR	CT ASHOK NO. 1055/SD	14/10/24
12.	4486-90/UC	H NO 219 NEAR KUBER BUILDING MAIDAN GARHI BY CHANDER KANT	CT ASHOK NO. 1055/SD	14/10/24
13.	4481-85/UC	H NO K 69/10 MAIDAN GARHI EXTN. NEW DELHI BY AJAY	CT ASHOK NO. 1055/SD	14/10/24
14.	4476-80/UC	H NO 210 MAIDAN GARHI NEW DELHI BY GANESH	CT ASHOK NO. 1055/SD	14/10/24
15.	4471-75/UC	NEAR OLD AGE HOME MAIDAN GARHI BY SATBIR DAGAR	CT ASHOK NO. 1055/SD	14/10/24
16.	4571-75/UC	FARM C- 2 ASOLA SHANI DHAM ROAD DELHI BY MR. DINESH SHARMA	HC VINAY KUMAR NO 1413/SD	19/10/24
17.	3121-25/UC	FARM C- 2 ASOLA SHANI DHAM ROAD DELHI BY MR. DINESH SHARMA	HC VINAY KUMAR NO 1413/SD	12/07/24
18.	2891-95/UC	BEHIND FARM NO C-1 ASOLA SHANI DHAM ROAD DELHI BY MR. DINESH	HC VINAY KUMAR NO 1413/SD	02/06/24


S/No/m/s
STATION HOUSE OFFICER
PS MAIDAN GARHI

Information Sent to Forest Department 2024

S.No.	Dy. No.	Property Name	IO Name	Sent Date
1.	2592	C-213, gali No. 13, Chattarpur Enclave Ph. -II New Delhi, Owner-Mukter	HC SUMANT	29.08.24
2.	2593	C-225, gali No. 16 chattarpur enclave new delhi	HC VINOD	29.08.24
3.	2594	701/702, gali No. 34, 100 Foota Road Chattarpur Enclave New Delhi,	HC VINOD	29.08.24
4.	2595	114gali No. 09, Chattarpur Enclave New Delhi,	HC VINOD	29.08.24
5.	2596	C-216, gali No. 15, Chattarpur Enclave New Delhi,	HC VINOD	29.08.24
6.	2597	Dhan Mill 100 foota Road ShamShan ghat Chattarpur, New Delhi	HC VINOD	29.08.24
7.	2598	Plot No. 691, 100 foota Road Chattarpur Pahadi, New Delhi	HC VINOD	29.08.24
8.	2599	D-100, 100 foota Road Chattarpur Enclave, New Delhi	HC VINOD	29.08.24
9.	2600	D-31, 100 foota Road Chattarpur Enclave, New Delhi	HC VINOD	29.08.24
10.	2601	Mittal Form, H.No. 100 foota Road Chattarpur Enclave, New Delhi	HC VINOD	29.08.24
11.	2602	Satguru Form, H.No. 100 foota Road Chattarpur Enclave, New Delhi	HC VINOD	29.08.24

12.	2603	C-46, gali No. 12 Chattarpur Enclave, New Delhi	HC VINOD	29.08.24
13.	2604	114, gali No. 12 Chattarpur Enclave, New Delhi	HC ASHOK	29.08.24
14.	2605	C-143, gali No. 12 Chattarpur Enclave, New Delhi	HC SUMANT	29.08.24
15.	2607	Plot No. 806, Gali No. 41, 100 foota main Road Chattarpur, New Delhi	HC SUMANT	30.08.24
16.	2608	C-227, Gali no. 16, Chattarpur Enclave, New Delhi	HC SUMANT	30.08.24
17.	2609	H.No. 36 Gali No. 36, Main Road Chattarpur New Delhi.	HC SUMANT	30.08.24
18.	2610	C-110 gali no. 09, chattarpur enclave New Delhi	HC SUMANT	30.08.24
19.	2611	c-216& 217, Chattapur Enclave, New Delhi	HC SUMANT	30.08.24
20.	2612	C-138/139, gali no 3, Chattapur Enclave, New Delhi	HC SUMANT	30.08.24
21.	2613	C-105 gali no. 08, chattarpur enclave New Delhi	HC SUMANT	30.08.24
22.	2614	C-228 gali no. 16, chattarpur enclave New Delhi	HC SUMANT	30.08.24
23.	2615	Plot No. 4, gali no. 40, chattarpur Pahadi New Delhi	HC SUMANT	30.08.24


SHO/Mehrauli
 POLICE STATION MEHRAULI
 SOUTH DISTRICT DELHI

Detail of intimation letter sent to Forest Department from P.S. Fatehpur Beri

S.No.	Intimation letter dispatch No. & date	FIR Detail
1.	37-41/R-SHO/P.S. Fatehpur Beri, New Delhi dated 05.01.2024	FIR No. 10/2024 U/s 188 IPC, P.S. Fatehpur Beri
2.	94-98/R-SHO/P.S. Fatehpur Beri, New Delhi dated 10.01.2024	FIR No. 569/2023 U/s 188 IPC, P.S. Fatehpur Beri
3.	99-103/R-SHO/P.S. Fatehpur Beri, New Delhi dated 10.01.2024	FIR No. 554/2023 U/s 188 IPC, P.S. Fatehpur Beri
4.	104-108/R-SHO/P.S. Fatehpur Beri, New Delhi dated 10.01.2024	FIR No. 563/2023 U/s 188 IPC, P.S. Fatehpur Beri
5.	121-125/R-SHO/P.S. Fatehpur Beri, New Delhi dated 15.01.2024	FIR No. 45/2024 U/s 188 IPC, P.S. Fatehpur Beri
6.	154-158/R-SHO/P.S. Fatehpur Beri, New Delhi dated 25.01.2024	FIR No. 45/2024 U/s 188 IPC, P.S. Fatehpur Beri
7.	159-163/R-SHO/P.S. Fatehpur Beri, New Delhi dated 25.01.2024	FIR No. 320/2022 & 289/2022 U/s 188 IPC, P.S. Fatehpur Beri
8.	516-520/R-SHO/P.S. Fatehpur Beri, New Delhi dated 31.01.2024	FIR No. 72/2024 U/s 188 IPC, P.S. Fatehpur Beri
9.	742-745/R-SHO/P.S. Fatehpur Beri, New Delhi dated 05.03.2024	FIR No. 101/2024 U/s 188 IPC, P.S. Fatehpur Beri
10.	998-1002/R-SHO/P.S. Fatehpur Beri, New Delhi dated 23.04.2024	FIR No. 181/2024 U/s 188 IPC, P.S. Fatehpur Beri
11.	1003-1007/R-SHO/P.S. Fatehpur Beri, New Delhi dated 23.04.2024	FIR No. 241/2024 U/s 188 IPC, P.S. Fatehpur Beri
12.	1551-1555/R-SHO/P.S. Fatehpur Beri, New Delhi dated 04.07.2024	FIR No. 299/2024 U/s 188 IPC, P.S. Fatehpur Beri
13.	1556-1560/R-SHO/P.S. Fatehpur Beri, New Delhi dated 04.07.2024	FIR No. 342/2024 U/s 188 IPC, P.S. Fatehpur Beri
14.	1561-1565/R-SHO/P.S. Fatehpur Beri, New Delhi dated 04.07.2024	FIR No. 338/2024 U/s 188 IPC, P.S. Fatehpur Beri

15.	1783-1786/R-SHO/P.S. Fatehpur Beri, New Delhi dated 14.08.2024	FIR No. 402/2024 U/s 223(B) BNS, P.S. Fatehpur Beri
16.	1787-1791/R-SHO/P.S. Fatehpur Beri, New Delhi dated 14.08.2024	FIR No. 462/2024 U/s 223(B) BNS, P.S. Fatehpur Beri
17.	1900-1904/R-SHO/P.S. Fatehpur Beri, New Delhi dated 30.09.2024	FIR No. 172/2023 U/s 188 IPC, P.S. Fatehpur Beri
18.	1909-1913/R-SHO/P.S. Fatehpur Beri, New Delhi dated 30.09.2024	FIR No. 73/2023 U/s 188 IPC, P.S. Fatehpur Beri
19.	2140-2144/R-SHO/P.S. Fatehpur Beri, New Delhi dated 15.11.2024	FIR No. 585/2024 U/s 223(B) BNS, P.S. Fatehpur Beri


SHO/Fatehpur Beri
19.12.2024

NGT/SD